

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). No decision has been taken by Government to grant independent statutory to Central Bureau of Investigation.

(c) Yes, Sir.

**Houses for SCs/STs Under Indira Awas Yojana**

9161. SHRI NANIKARO HODLYA GAVIT:  
SHRI BAPU HARI CHARUE:

Will the PRIME MINISTER be pleased to state:

(a) whether any target have been fixed to provide residential units to SCs/STs throughout the country during the Eighth Five Year Plan period under the Indira Awas Yojana;

(b) if so, the details thereof; and

(c) the number of residential units allotted so far to SCs/STs and other backward classes in the State of Maharashtra and other States during the last three years, and in the current year so far, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) and (b). Targets during the eighth Five Year Plan period under the Indira Awas Yojana (IAY) have not have fixed. However, targets for 1992-93 under IAY have been fixed. A Statement I showing the targets under IAY during 1992-93 is attached.

(c) Under Indira Awas Yojana houses are constructed for Scheduled Castes, Scheduled Tribes and freed bonded labourers below the poverty line only. The number of houses so far reported to have been constructed/allotted to the targets group under IAY during the last three years in Maharashtra and other States is given in statement II: Reports/returns for the month of April in the current year would be due only on the 10th of May, 1992.

**STATEMENT-I**

*Physical Targets under Indira Awas Yojana during 1992-93.*

<i>Sl. No.</i>	<i>State/UT</i>	<i>No of House to be built</i>
1.	Andhra Pradesh	7719
2.	Aurnachal Pradesh	282
3.	Assam	1091
4.	Bihar	15943
5.	Goa	9
6.	Gujarat	4546
7.	Haryana	917

---

<i>Sl. No.</i>	<i>State/UT</i>	<i>No of House to be built</i>
8.	Himchal Pradesh	343
9.	Jammu & Kashmir	200
10.	Karnataka	5309
11.	Kerala	1690
12.	Madhya Pradesh	17816
13.	Mahrashtra	7462
14.	Manipur	58
15.	Meghalaya	439
16.	Mizoram	220
17.	Nalgaland	383
18.	Orissa	8885
19.	Punjab	1255
20.	Rajasthan	7166
21.	Sikkim	51
22.	Tamil Nadu	7044
23.	Tripura	279
24.	Uttar Pradesh	18448
25.	West Bengal	11308
26.	A & N islands	16
27.	Chandigarh	0
28.	D & N Haveli	60
29.	Delhi	0
30.	Damdn & Diu	8
31.	lakahadweep	16
32.	Pondicherry	47

---

## STATEMENT - II

No. of houses constructed under Indira Awas Yojana during 1989-90, 1990-91 &amp; 1991-92

Sl.No.	State/UT	1989-90	1990-91	1991-92	Total
		No. of houses constructed	No. of houses constructed	No. of houses constructed	(cols. 3+4+5)
1	2	3	4	5	6
1.	Andhra Pradesh	4261	6142	10041	20444
2.	Arunachal Pradesh	99	3	60	162
3.	Assam	1960	2299	1566	5825
4.	Bihar	19563	10480	14912	44955
5.	Goa	121	51	52	224
6.	Gujarat	4806	4736	4938	14480
7.	Haryana	1495	859	526	2880
8.	Himachal Pradesh	648	435	366	1449
9.	Jammu & Kashmir	845	273	348	1566

Sl.No.	State/UT	1989-90			1990-91		1991-92		Total (cols. 3+4+5)
		No. of houses constructed	3	4	No. of houses constructed	No. of houses constructed	No. of houses constructed		
1	2		3	4		5	6		
10.	Karnataka	5147	11341	4454	20942				
11.	Kerala	22932	8724	5172	36828				
12.	Madhya Pradesh	6384	18790	37614	62788				
13.	Maharashtra	14442	9730	5515	29687				
14.	Manipur	284	170	73	527				
15.	Meghalaya	147	210	373	730				
16.	Mizoram	104	1264	79	1447				
17.	Nagaland	373	649	684	1706				
18.	Orissa	3894	9041	16992	29927				
19.	Punjab	1578	934	465	2977				
20.	Rajasthan	3766	2028	11420	17214				

Sl.No.	State/UT	No. of houses constructed					Total (cols. 3+4+5)
		1989-90	1990-91	1991-92		6	
		3	4	5	5	6	
21.	Sikkim	40	58	166			264
22.	Tamil Nadu	41666	47260	58276			147202
23.	Tripura	810	491	175			1476
24.	Uttar Pradesh	32529	25300	11911			69740
25.	West Bengal	13980	9421	5882			29283
26.	A & N Islands	24	13	0			37
27.	D & N Haveli	130	53	15			198
28.	Daman & Diu	9	10	7			26
29.	Lakshdweep	0	0	0			0
30.	Pondicherry	205	40	22			267
TOTAL		182242	170805	192104			545151